

Use of foreign technology for SSIs

4322. DR. JAGANNATH MISRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal for the use of foreign technology in the Small Scale Industries; and

(b) if so, the details thereof and its likely impact on Small Scale Industries?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) (a) and (b) There is no specific proposal for the use of foreign technology in Small Scale Industries. As per the New Industrial Policy, 1991, use of foreign technology is freely permitted in all sectors of Industry and there is no discrimination for its use in Small Scale Industries *vis-a-vis* other industries. Automatic approval is given by RBI for all industries for foreign Technology Agreements within the following monetary limits—a lumpsum payment not exceeding US \$ 2 Million, and for royalty upto 5% for domestic sales and 8% for exports, subject to a total payment of 8% on sales over a period of 10 years. All other proposals for foreign technology Agreements, are considered by the Government for approval on merits.

The industrial units which take advantage of technical collaboration are from all sectors, including the Small Scale Sector. With the access to the foreign technology, the Small Scale Sector is expected to improve the quality and competitiveness of its products.

NOCs for industrial units in Punjab

4323. SHRI LAJPAT RAI: Will the Minister of INDUSTRY be pleased to state:

(a) how many cases of Industrial units are pending Industry-wise in Punjab, district-wise for NOCs;

(b) how many cases in each district have been pending for disposal for over one month in each district;

(c) what are the reasons in general for the delay; and

(d) how long will it take to remove the bottleneck to ameliorate the losses suffered by industry on account of uncalled delay?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) and (b) Government of India do not issue NOCs to proposed industrial units for any State. A list of Industrial Entrepreneurs Memoranda (IEMs) filed district-wise in the State of Punjab since August 1991 to 30th June, 1998 is enclosed as statement (*see* below)

(c) and (d) Does not arise.

Statement

District-wise list of Industrial Entrepreneurs Memoranda (IEMs) filed for the State of Punjab during the period from 01.08.1991 to 30.06.1998

Sl. No.	District Name	Number of IEMs filed	Investment Rs. in Crores	Proposed Employment Numbers
1.	Amritsar	132	1476	24670
2.	Bhatinda	32	441	4138
3.	Faridkot	19	135	4333
4.	Ferozpur	40	254	4762
5.	Gurdaspur	31	245	4939
6.	Hoshiarpur	48	1582	23476
7.	Jullundhar (Jalandhar)	134	606	48712
8.	Kapurthala	10	62	12590
9.	Ludhiana	450	6705	117923
10.	Patiala	419	5531	101975
11.	Ropar	157	2062	31493
12.	Sangrur	124	870	25639
13.	Fatehgarh Sahib	60	333	9030
14.	Moga	2	10	45
15.	Mukatsar	3	80	904
16.	Nawan Shaher	1	0	20
17.	Mansa	1	1	61
TOTAL			1663	20393

औद्योगिक गैस क्षेत्र में निवेश

4324. श्री गोविन्दराम गिरी: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या गत तीन वर्षों के दौरान औद्योगिक गैस क्षेत्र में अत्यधिक निवेश किया गया है;